

[English]

**Distribution of Kerosene through Unemployed  
Educated Youth**

1880. SHRI D.S. AHIRE:

SHRI A. VENKATESH NAIK:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have launched any scheme for the unemployed educated youths in the country for distribution of Kerosene;

(b) if so, the details thereof; and

(c) the number of youth likely to be benefitted as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Recently a "Prime Minister's Self Employment Scheme of Oil Companies" has been launched. Oil Industry has drawn plan for setting up more than 5000 SKO retail dealership under this Scheme with one retail dealership in every development block. Salient features of the scheme are indicated below:

- (i) There will be one dealership at each Block Headquarters. SKO would be sold at normal rates and there will be no subsidy and it would be made freely without any ration card.
- (ii) The maximum age limit of 'open' and 'SC/ST' category candidates will be 35 years and for candidates of Defence, PH, PMP and Outstanding Sportpersons will be 45 years.
- (iii) Reservation has also been provided for various categories.
- (iv) All the dealerships will be given on partnership basis only. The number of partners may be 3 which should include all partners from the same specified category.
- (v) The retail selling price of kerosene sold under the Scheme will be at cost price plus normal reasonable margin without adding undue overhead costs.

(vi) The dealer commission may be fixed at Rs. 0.50 per litre, to enable the dealer to meet his costs and earn a reasonable income.

**C.G.H.S. Ayurvedic Dispensaries**

1881. SHRI MADHAV RAO PAJIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Ayurvedic units and dispensaries under the Central Government Health Scheme functioning in Delhi and Maharashtra;

(b) whether there is just one Ayurvedic unit in East Delhi;

(c) whether just one Ayurvedic unit of CGHS is sufficient in that area;

(d) if not, the reasons for not covering CGHS this unit into a full fledged dispensary;

(e) whether there is sufficient staff in the units/dispensaries (Ayurvedic) of CGHS and the staff working there is fully trained;

(f) if so, the details thereof;

(g) if not, the reasons therefor;

(h) whether the medicines are supplied in these units/dispensaries as per the demands;

(i) if not, the reasons therefor;

(j) whether the Ayurvedic specialists do visit these units/dispensaries every week like that of specialists of Allopathic medicine;

(k) if not, the reasons therefor; and

(l) the steps taken by the Government to open new Ayurvedic dispensaries in the country and especially in Delhi and Maharashtra?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) There are 5 Ayurvedic Units in Maharashtra and 5 Ayurvedic Dispensaries and 8 Ayurvedic Units in Delhi.

(b) and (c) Yes, Sir. One CGHS Ayurvedic Unit is functioning at Laxmi Nagar, East Delhi, and catering to